

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.Nos.11 of 2015, 12 of 2015, 13 of 2015 and 14 of 2015

Dated : 3rd March, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Appeal No. 11 of 2015

Dakshinanchal Vidyut Vitran Nigam Ltd. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)

Appeal No. 12 of 2015

Paschimanchal Vidyut Vitran Nigam Ltd. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)

Appeal No. 13 of 2015

Purvanchal Vidyut Vitran Nigam Ltd. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)

Appeal No. 14 of 2015

Madhyanchal Vidyut Vitran Nigam Ltd. Appellant(s)
Versus
Uttar Pradesh Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishal Anand
Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan
Mr. Sanjay Singh for R-1

ORDER

In this batch of Appeals, amendment application has been moved by the Appellant. Learned counsels for the other sides pray for and are granted two weeks time from today to file objections on the said amendment application.

Post this batch of appeals for hearing on amendment application on **6th April, 2016**.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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